हांगाल

पुलिस की निष्पक्षता पर सवाल

विधानसभा के चुनाव परिणाम आने के बाद से बंगाल में हुई हिंसा की जांच के लिए कलकत्ता हाई कोर्ट के पांच जजों की पीठ ने राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) को एक जांच समिति बनाने का निर्देश दिया था। उसी अनुसार एनएचआरसी समिति गठित कर जांच कर रही है। प्राथमिक रिपोर्ट मिलने के बाद हाई कोर्ट ने जो कहा वह सर्वविदित है। बावजूद इसके बंगाल में हिंसक घटनाएं नहीं थम रही हैं। भारतीय जनता पार्टी ने रविवार को दावा किया कि बांकुड़ा जिले के सोनामुखी से उनके पार्टी विधायक दिबाकर घरामी पर तृणमूल कांग्रेस कार्यकर्ताओं ने हमला किया। हालांकि पुलिस ने इसकी जानकारी होने से ही इन्कार

बंगाल विधानसभा में नेता विपक्ष सुवेंदु अधिकारी ने देर रात एक ट्वीट कर आरोप लगाया कि घरामी पर मानिक बाजार पंचायत क्षेत्र

में 'तुणमूल कांग्रेस के गुंडों' ने हमला किया। हमले में भारतीय जनता पार्टी के सात कार्यकर्ता घायल हो गए और उन्हें बांकुड़ा मेडिकल कॉलेज अस्पताल में भेजा गया है। ऐसे में सवाल यह उठ रहा है कि ऐसे हमले क्यों हो रहे हैं? वह भी उस समय जब हाई कोर्ट के निर्देश पर चुनाव बाद हिंसा की जांच के लिए एनएचआरसी की टीम बंगाल में मौजूद है। अभी कुछ दिन पहले ही कोलकाता के जादवपुर इलाके में एनएचआरसी की जांच टीम के साथ बदसलुकी की गई।

भाजपा ने रविवार को दावा किया कि बांकुड़ा जिले के सोनामुखी से उनके पार्टी विधायक दिबाकर घरामी पर तुणमूल कांग्रेस कार्यकर्ताओं ने हमला किया। हालांकि पुलिस ने इसकी जानकारी होने से ही इन्कार कर दिया आखिर ऐसे हमले और बदसलुकी करने वाले लोग कौन हैं? इनमें

इतने दुस्साहस कहां से आया?

यदि पुलिस प्रशासन का प्रश्रय न हो तो इस तरह के हमले एवं बदसलूकी करना तो दूर किसी से ऊंची आवाज में बिना किसी दोष के कोई बात भी नहीं कर सकता। यही वजह है कि हाई कोर्ट को निर्देश देना पड़ा है कि अब तक जितनी भी हिंसा की घटनाएं हुई हैं सबकी एफआइआर दर्ज की जाए। ऐसा नहीं है कि हाई कोर्ट ने पहली बार ऐसा निर्देश दिया है। इससे पहले भी कई ऐसी घटनाएं हुई हैं जिसमें राज्य पुलिस-प्रशासन की निष्पक्षता को लेकर सवाल उठे थे और कोर्ट में उनकी फजीहत हुई थी। यहां यदि कोई मामला विपक्षी दलों से जुड़ा है तो पुलिस अति सक्रियता के साथ कार्य करती है, लेकिन सत्तारूढ़ दल से जुड़ा हो तो प्राथमिकी दर्ज करना तो दुर शिकायत भी स्वीकार नहीं करती। ऐसे में हिंसा और अपराध कैसे थमेगा? जब बिना झंडा और राजनीति का रंग देखे कार्रवाई होगी तभी हिंसा थमेगी। यदि प्रदेश को विकास के रास्ते पर ले जाना है तो पुलिस को हिंसा पर रोक लगानी होगी।

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34 tribal families forced to flee from home

https://www.dailypioneer.com/2021/state-editions/34-tribal-families-forced-to-flee-from-home.html

Thirty-four tribal families of Koksara block in Kalahandi district were forced to flee from their homes when a group of villagers from Gotamunda allegedly attacked them on July 3.Over 200 members of these families including children have currently taken shelter in a school building in Chandahandi block of Nabarangpur district.

The families had migrated to the Sahajkhol Reserve Forest area bordering Kalahandi district nearly 20 years ago. And they were living in Bhatapani and Dumerpani villages under the Ampani police station.

The exact cause of conflict between two villages was yet to be ascertained. However, the victims were allegedly cultivating forest land which was opposed by the neighbouring villagers of Gotamunda, who are said to be the members of Van Surakhya Samiti (VSS).

It is alleged that hundreds of villagers assaulted the residents of Bhatapani and Dumerpani and set fire to the houses, destroyed banana trees and took away their domestic animals. The victims have alleged during the attack the mob threatened to kill them if they did not leave the area immediately. The tribals have lodged a complaint with the Ampani police station. "We have registered an atrocity case and are investigating the matter," Ampani police station IIC Krushna Chandra Swain said.

After the incident Antodaya chairman Dilip Kumar Das filed a case with the National Human Rights Commission (NHRC) seeking justice for the poor tribal families.

Das has alleged that the incident is the fallout of instigation by forest officials. He stated that the victims were cultivating and earning their livelihood. Besides, they have been getting ration by the Government as they have voter IDs and Aadhaar cards of the region. "It is unfortunate that the miscreants poisoned the well of the villagers," he added.

DFO South Division T Ashok Kumar said that though the victims had encroached the forest land neither they were evicted nor was a single Government official present when the incident occurred.

"We have video footage of the incident. Had our men forcibly evicted them we would have served an eviction notice and lodged the FIR with police about the forest land encroachment," Kumar said

NHRC asks West Bengal post-poll violence victims to meet them with written complaint

https://www.republicworld.com/india-news/politics/nhrc-asks-west-bengal-post-poll-violence-victims-to-meet-them-with-written-complaint.html

With regards to the National Human Rights Commission (NHRC) probe into the post-poll violence in West Bengal, Atif Rasheed, the Vice-chairman National Commission for Minorities has called upon the post-poll violence victims or those who migrated from their native places due to violence to meet him on Wednesday, July 7.

Atif Rasheed, who is also a member of the team of NHRC has asked the victims to meet him at the Malda New Circuit House with their written complaints. Rasheed said he will be in West Bengal from July 6 to July 9 and will visit the affected areas in Malda and Murshidabad.

Earlier on June 30, the NHRC team was attacked by a mob while investigating post-poll violence incidents in West Bengal on the orders of the Calcutta High Court. Atif Rasheed had then said that a mob attacked them while they were investigating in Jadavpur. The Calcutta High Court last week ordered the police to register the cases of all victims of the post-poll violence in West Bengal. The five-judge bench also directed the Mamata Banerjee-led state government to ensure medical treatment of all victims and to ensure ration for the affected even if they do not have ration cards. The HC also ordered West Bengal Chief Secretary to collect and preserve all documents related to the incidents. As the NHRC team was attacked, the HC also issued a show-cause notice for contempt of court proceedings against DCP South Kolkata Rashid Munir Khan for failing to prevent obstruction to the team of the NHRC.

Going against the wishes of TMC led government, Governor Jagdeep Dhankhar visited Cooch Behar in May and met the victims of post-poll violence. Dhankar had then said there was a campaign going on in the state to teach lessons to those who didn't vote for the Trinamool Congress. Last month Dhankhar questioned CM Mamata Banerjee on her silence despite the incidents of violence against women came to the fore. Terming the violence as worst since independence, Jagdeep Dhankhar urged CM Mamata Banerjee to break her silence on the "violation of human rights and dignity of women, destruction of property and perpetuation of miseries on political opponents". He also alleged the violence to be 'state driven'.

West Bengal post-poll violence

West Bengal witnessed massive political violence after the election result trends gave an indication of TMC's landslide victory. As of June 10, the West Bengal Legal Services Authority (WBLSA) had received nearly 3,243 complaints with regards to the violence including looting, threats, assault, sexual assaults, ransom demand, land-grabbing and forced closure of businesses.

Two women even moved the Supreme Court last month to seek SIT probe into incidents of violence and gang rape after the election results. In their pleas before the apex court, the women said they were gang-raped by members of the ruling Trinamool

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Congress. One of the two women, a 60-year-old alleged that she was gang-raped in front of her six-year-old grandson, while her daughter-in-law was beaten up. She alleged that a mob of around 100-200 TMC supporters had on May 3 surrounded her house and threatened the family to leave. Another woman, a 17-year-old said she was allegedly raped while on her way back from school. She also claimed that while the crime was committed, the assailants allegedly said, "We'll teach you a lesson for supporting BJP."

Attack on BJP leaders and workers

BJP has claimed its grassroots workers have been killed by "TMC Goons". There have been widespread incidents of vandalism, rioting and even violent attacks on women workers, as stated by BJP. According to BJP, hundreds of people who supported the BJP in the elections fled the state and took refuge in Assam, while properties and residences of many of the BJP workers and supporters have been demolished and vandalised in the post-poll violence. BJP also accused the ruling TMC of destroying BJP offices in several places after the election results.

BJP leaders including the leader of opposition Suvendu Adhikari, who defeated Mamata Banerjee in Nandigram, was attacked. Union Minister V Muraleedharan's convoy was attacked when he visited the state to take stock of the situation. Although he barely managed to escape the violent attack, his driver sustained injuries. He had to cut short his trip after the attack.